

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 251
TO BE ANSWERED ON 22nd JULY, 2025

Replacement of Boats and Trawlers

251. Km. Sudha R :

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) whether the replacement of boats and trawlers are replaced by the Government under Pradhan Mantri Matsya Sampada Yojana (PMMSY) that are either damaged or captured by Sri Lankan authorities, if so, the number of boats and trawlers replaced;
- (b) the number of fish retail markets and fish kiosks created in Tamil Nadu under the PMMSY including Lok Sabha Constituency Mayiladuthurai;
- (c) the number of fishers' families those received livelihood and nutritional support during fishing ban/lean period since 2020, State-wise;
- (d) the number of fish feed mill/plants created under the PMMSY, State-wise; and
- (e) the number of Replacement boats provided to fishermen under the scheme, State-wise?

ANSWER

**MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI GEORGE KURAIN)**

(a) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India with effect from the FY2020-21 has been implementing a flagship scheme "Pradhan Mantri Matsya Sampada Yojana (PMMSY)" with an investment of ₹20,050 crore in all States and Union Territories including in the State of Tamil Nadu. The PMMSY inter-alia provides support for acquisition of Deep-sea fishing vessels for traditional fishermen and procurement of boats (replacement) and nets for traditional fishermen. The Department of Fisheries, Government of India during the last five years (FY 2020-21 to FY 2024-25) has accorded approvals to the proposals of Government of Tamil Nadu for acquisition of 50 deep sea fishing vessels at a total cost of Rs 60 crore with central share of Rs 17.28 crore and providing 500 boats (replacement) and nets for traditional fishermen at a total investment of Rs 25 crore. The selection of beneficiaries for providing benefits under PMMSY is done by the respective State Governments and Union Territories(UTs) and the PMMSY does not restrict providing deep sea fishing vessels to the fishermen whose boats have been captured by Sri Lanka authorities.

The Government of Tamil Nadu has been advised in the past to accord priority for providing deep sea fishing vessels to the fishermen whose boats have been impounded and apprehended by the Sri Lanka authorities.

(b): The Department of Fisheries, Government of India (DoF, Gol) has also accorded approval to the proposals of Government of Tamil Nadu for construction of three retail fish markets at a cost of Rs 3 crore and establishment of 55 fish kiosks at a cost of Rs 5.50 crore in the State. The Government of Tamil Nadu has reported that a total of 34 kiosk comprising 13 units during 2020-21 and 21 kiosks during FY2021-22 has been established in the State and no fish kiosk has been established in the Mayiladuthurai Constituency.

(c): The PMMSY *inter-alia* provides livelihood and nutritional support for socio-economically backward active traditional fisher's families for conservation of fish resources during fishing ban/lean period implemented annually. This activity has been implemented in association with the State Governments and UTs and the Governmental assistance is shared between the central and states in the ratio of 50:50 for general States, 80:20 for North Eastern States and Himalayan States while 100% for UTs. The Department of Fisheries, Government of India during the last five years (FY2020-21 to FY 2024-25) has accorded approvals to the proposals of various State Governments/UTs for proving livelihood and nutritional support to a total 29,89,567 (average 5.95 lakh annually) fishers at a total investment of Rs.1388.36 crore with central share of Rs.492.39 crore. State/UT-wise details of the fishers covered under this activity are furnished at Annexure-I.

(d) and (e) : The Pradhan Mantri Matsya Sampada Yojana (PMMSY) *inter-alia* provides support for establishment of fish feed mills/plants and providing boats (replacement) and nets for traditional fishermen. The project proposals of various State Governments/UTs for establishment of a total 1114 fish feed mills/plants at a total cost of Rs.802.46 crore and providing a total of 6818 boats (replacement) and nets to traditional fishermen at a cost Rs. 255.91 crore have been approved during last five years (FY2020-21 to FY 2024-25) under the PMMSY. State-wise details of fish mills/plants and providing boats to the traditional fishermen approved during the last 5 years are furnished at Annexure-II and Annexure-III respectively.

Annexure-I

Statement referred to in reply to Part(c) of Lok Sabha Unstarred Question No 251 put in by Km. Sudha R, Hon'ble Member of Parliament regarding Replacement of Boats and Trawlers for answer on 22nd July, 2025: State-wise details of beneficiaries covered under livelihood and nutritional support for socio-economically backward active traditional fishers' families under Pradhan Mantri Matsya Sampada Yojana(PMMSY)

(Rs. In lakhs)

Sl.No	Name of the State/UT	Number of Beneficiaries covered (No's)	Average beneficiaries annually covered (No's)	Project Cost	Share of Government of India
		(iii)	(iv)	(v)	(vi)
1	Andaman & Nicobar	1000	200	45.00	30.00
2	Andhra Pradesh	442720	88544	19922.40	6640.80
3	Assam	104000	20800	4680.00	2496.00
4	Bihar	50000	10000	2250.00	750.00
5	Chhattisgarh	46000	9200	2070.00	690.00
6	Gujarat	30000	6000	1350.00	450.00
7	Himachal Pradesh	17265	3453	776.95	414.37
8	Jammu and Kashmir	81968	16394	3688.56	2459.06
9	Karnataka	116378	23276	5237.02	1745.68
10	Kerala	855165	171033	36466.17	12459.37
11	Lakshadweep	2500	500	112.50	75.00
12	Madhya Pradesh	59645	11929	2684.04	894.69
13	Maharashtra	4000	800	180.00	60.00
14	Mizoram	18870	3774	849.15	452.88
15	Odisha	56000	9000	2520.00	839.97
16	Puducherry	134334	26867	6045.04	4030.02
17	Rajasthan	6103	461	274.64	91.55
18	Sikkim	695	139	31.28	16.68
19	Tamil Nadu	935112	187022	48345.05	14026.69
20	Telangana	8000	2000	450.00	150.00
21	Tripura	18612	2907	803.97	446.69
22	Uttar Pradesh	1000	200	45.00	15.00
23	Uttarakhand	200	40	9.00	4.80
Total		2989567	594539	138835.77	49239.25

Statement referred to in reply to Part(e) and (d) of Lok Sabha Unstarred Question No 251 put in by Km. Sudha R, Hon'ble Member of Parliament regarding Replacement of Boats and Trawlers for answer on 22nd July, 2025: State-wise details of Fish Feed Mills/Plants approved during last five years (FY 2020-21 to FY2024-25) under PMMSY

(Rs. In lakhs)				
Sl.No	Name of the State/UT	Unit of Feed Mills/plants (No's)	Total Project Cost	Share of Government of India
(i)	(ii)	(iii)	(iv)	(v)
1.	Andaman and Nicobar	4	120.00	54.00
2.	Andhra Pradesh	5	1450.00	450.00
3.	Arunachal Pradesh	4	120.00	64.80
4.	Assam	112	6220.00	2872.80
5.	Bihar	147	9620.00	2851.20
6.	Chhattisgarh	14	1711.36	530.89
7.	Goa	1	30.00	7.20
8.	Gujarat	1	30.00	7.20
9.	Haryana	28	1840.00	556.80
10.	Himachal Pradesh	25	920.00	433.80
11.	Jharkhand	20	600.00	240.00
12.	Jammu & Kashmir	45	2196.60	673.18
13.	Karnataka	5	150.00	50.40
14.	Kerala	5	150.00	36.00
15.	Ladakh	2	72.00	43.20
16.	Madhya Pradesh	83	3940.00	1327.20
17.	Maharashtra	101	5010.00	1749.60
18.	Manipur	6	180.00	81.00
19.	Meghalaya	5	150.00	81.00
20.	Mizoram	2	60.00	32.40
21.	Nagaland	2	60.00	32.40
22.	Odisha	21	4000.00	1161.00
23.	Puducherry	2	60.00	30.00
24.	Punjab	19	570.00	169.20
25.	Rajasthan	2	400.00	144.00
26.	Sikkim	2	60.00	32.40
27.	Tamil Nadu	6	420.00	120.00
28.	Telangana	4	120.00	36.00
29.	Tripura	14	420.00	205.20
30.	Uttar Pradesh	235	27560.80	8322.83
31.	Uttarakhand	7	280.00	127.80
32.	West Bengal	185	11725.00	3854.40
Total		1114	80245.76	26377.90

Statement referred to in reply to Part(e) and (d) of Lok Sabha Unstarred Question No 251 put in by Km. Sudha R, Hon'ble Member of Parliament regarding Replacement of Boats and Trawlers for answer on 22nd July, 2025: State-wise details of boats (replacement) and nets for traditional fishermen approved during last five years (FY 2020-21 to FY2024-25) under PMMSY

(Rs. In lakhs)

SI No	Name of the State/UT	Boats approved (No's)	Project Cost	Share of Government of India
(i)	(ii)	(iii)	(iv)	(v)
1	Andhra Pradesh	2191	10955.00	2659.20
2	Assam	176	382.05	182.83
3	Chhattisgarh	40	123.40	29.62
4	Goa	76	380.00	103.20
5	Gujarat	310	1550.00	438.00
6	Himachal Pradesh	1250	1375.00	627.30
7	Jammu and Kashmir	25	125.00	50.00
8	Jharkhand	62	125.50	39.65
9	Karnataka	390	1790.00	542.88
10	Kerala	200	1000.00	240.00
11	Lakshadweep	100	500.00	300.00
12	Maharashtra	107	535.00	169.80
13	Manipur	10	11.70	5.27
14	Nagaland	5	5.85	3.16
15	Odisha	560	1728.00	523.44
16	Puducherry	215	1075.00	475.00
17	Tamil Nadu	500	2500.00	630.00
18	Tripura	342	395.40	203.29
19	West Bengal	259	1034.00	355.68
Total		6818	25590.90	7578.32
